

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1209/2014

VIRENDRA SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 25-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI
[IN CHAMBER]

For Appellant(s) :

For Respondent(s) :

Ms. Ruchira Goel, AOR (N/P)

UPON hearing the counsel the Court made the following
O R D E R

None appears for the parties.

Re-list after three weeks.

(DEEPAK GUGLANI)
DEPUTY REGISTRAR

(AVGV RAMU)
COURT MASTER (NSH)